

(c) and (d). According to the statements made by Shri Trilok Chandra he was beaten during the period of interrogation in Pakistan after his arrest. The Government of Pakistan have, however, refuted the charge that he was mal-treated in Pakistan jails.

Expenditure on foreign tours by Chairman State Trading Corporation

4113. SHRI BABURAO PATEL: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the number of foreign trips undertaken by the present Chairman of the State Trading Corporation and the names of countries visited by him since he took charge in 1968;

(b) the total cost to Government by way of air fare and foreign exchange spent on these trips; and

(c) the benefits to Government as a result of these foreign trips?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) Three. The countries visited were: Kenya, U.A.R., Czechoslovakia, G.D.R., Hungary, Poland, U.S.S.R., Yugoslavia, Belgium, France, Italy, Netherlands, U.K., Australia, Malaysia, Newzealand, Thailand.

(b) Air fare: Rs. 32,646.40
Foreign Exchange: Rs. 15,297.03.

(c) These visits have resulted in substantial increase in the export business of the Corporation; enabled new export areas being opened and existing ones, such as engineering, being strengthened.

Export of Rail Wagons by State Trading Corporation

4114. SHRI BABURAO PATEL: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the number of contracts signed in the year 1968-69 by the State

Trading Corporation for supply of railway wagons, names of countries where they will be exported, quantity and cost of railway wagons supplied so far, quantity still to be exported;

(b) the salient features of the contract:

(c) whether sixteen proto-type of our railway wagons are being sent to U.S.S.R. soon under a special trade plan;

(d) how many times and how many official teams have gone to Moscow in connection with the railway wagon deal; and

(e) whether there is a specific guarantee clause in the contract to save Government from loss?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) A contract for the export of 500 railway wagons to Poland was signed by the State Trading Corporation in 1968-69. Delivery of these wagons will commence in 1970 and will be completed in 1971.

(b) The description of the wagon is mentioned as four wheeler covered to U.I.C. international specifications. It is otherwise a usual contract.

(c) No, Sir. The prototypes will be sent to U.S.S.R. only after State Trading Corporation enters into a firm contract with the Soviet enterprise concerned.

(d) Two delegations of the State Trading Corporation have visited Moscow, one in June, 1968 and the other in November, 1968.

(e) The interests of the Contracting Parties are usually safeguarded by the incorporation of specific clauses relating to the price to be paid, terms of payment, exchange variation, quality and performance. All these clauses are included in STC's contract with M's. Kolmex of Poland.